Rupesh Deo
Registrar General
High Court of Judicature
at Patna.

रूपेश देव
महानिबंधक
पटना उच्च न्यायालय,
पटना।

Through Speed-Post /E-mail

Letter No. _____ /Admn. (Apptt.)/ PFXXVII - 03 - 2026

Dated, Patna the Oct, 2026

To,

The Principal Secretary,

Finance Department, Govt. of Bihar, Patna

Sub:- Regarding grant of 1st increment to the Judicial officers of Civil Judge (Junior Division) Cadre.

Sir,

I am directed to say that the Hon'ble Court have been pleased to allow 1st increment to the officers in the cadre of Civil Judge (Junior Division) with effect from the date mentioned against their respective names in the table given below :-

Sl No.	Name of the Judicial Officer, designation, present place of posting & date of joining	Proposed Date of 1st Increment	Remarks
1.	Sri Rohit Kumar Tripathi, Judicial Magistrate II nd Class, Bhojpur at Ara (01.05.2025)	01.05.2026	
2.	Ms. Atulya Stuti Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.), Vaishali at Hajipur (14.02.2023)	14.02.2024 **(notionally)**	Payment of arrear alongwith regular annual increment is admissible w.e.f 11.05.2026 upon passing departmental examination conducted by the Hon'ble Patna High court on 09.05.2026 & 10.05.2026 respectively.
3.	Sri Subodh Kumar Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.) Barh, Patna (16.02.2023)	16.02.2024 **(notionally)**	
4.	Ms. Heena Naz Judicial Magistrate II nd Class, Bagha, West Champaran (01.05.2025)	01.05.2026	
5.	Ms. Anu Priya Judicial Magistrate II nd Class, Gopalganj (17.02.2025)	17.02.2026 **(notionally)**	Payment of arrear alongwith regular annual increment is admissible w.e.f 11.05.2026 upon passing departmental examination conducted by the Hon'ble Patna High court on 09.05.2026 & 10.05.2026 respectively.
6.	Sri Satyam Mishra Judicial Magistrate II nd Class, Kaimur at Bhabhua (20.02.2025)	20.02.2026 **(notionally)**	
7.	Ms. Saumya Sinha Judicial Magistrate II nd Class, Araria (18.02.2025)	18.02.2026 **(notionally)**	
8.	Ms. Kumari Monika Judicial Magistrate II nd Class, Saran at Chapra (01.03.2025)	01.03.2026 **(notionally)**	

Office: 0612-7158601, 2504111, FAX: 0612-2504088 Email id: rg.pathc@indiancourts.nic.in

All Communications Should be Addressed to the Registrar General by Designation and not by Name

Sl No.	Name of the Judicial Officer, designation, present place of posting & date of joining	Proposed date of 1st Increment	Remarks
9.	Ms. Nikita Raj Judicial Magistrate II nd Class, Aurangabad (18.02.2025)	18.02.2026 **(notionally)**	Payment of arrear alongwith regular annual increment is admissible w.e.f 11.05.2026 upon passing departmental examination conducted by the Hon'ble Patna High court on 09.05.2026 & 10.05.2026 respectively.
10.	Sri Aman Kripesh Judicial Magistrate II nd Class, Muzaffarpur (18.02.2025)	18.02.2026 **(notionally)**	
11.	Sri Sankalp Raj Judicial Magistrate II nd Class, Khagaria (24.02.2025)	24.02.2026 **(notionally)**	
12.	Ms. Swati Judicial Magistrate II nd Class, Bhagalpur (17.02.2025)	17.02.2026 **(notionally)**	
13.	Sri Naveen Kumar Judicial Magistrate II nd Class, Munger (10.03.2025)	10.03.2026 **(notionally)**	
14.	Ms. Ankita Rani Judicial Magistrate II nd Class, Darbhanga (20.02.2025)	20.02.2026 **(notionally)**	
15.	Sri Utkarsh Judicial Magistrate II nd Class, East Champaran at Motihari(19.02.2025)	19.02.2026 **(notionally)**	
16.	Sri Mukesh Kumar Judicial Magistrate II nd Class, Begusarai (20.02.2025)	20.02.2026 **(notionally)**	
17.	Ms. Anjali Kumari Judicial Magistrate II nd Class, Begusarai (18.02.2025)	18.02.2026 **(notionally)**	
18.	Sri Ravi Shankar Prasad Judicial Magistrate II nd Class, Dehri, Rohtas (06.03.2025)	06.03.2026 **(notionally)**	
19.	Ms. Shweta Raj Lakshmi Judicial Magistrate II nd Class, Siwan (19.02.2025)	19.02.2026 **(notionally)**	
20.	Sri Amresh Kumar Deepak Judicial Magistrate II nd Class, Daudnagar, Aurangabad (07.03.2025)	07.03.2026 **(notionally)**	
21.	Sri Sanchit Kumar Judicial Magistrate II nd Class, Saran at Chapra (17.02.2025)	17.02.2026 **(notionally)**	
22.	Ms. Priyanka Kumari Judicial Magistrate II nd Class, Muzaffarpur (06.03.2025)	06.03.2026 **(notionally)**	
23.	Ms. Kavita Kumari Judicial Magistrate II nd Class, Siwan (07.03.2025)	07.03.2026 **(notionally)**	

Sl No.	Name of the Judicial Officer, designation, present place of posting & date of joining	Proposed date of 1st Increment	Remarks
24.	Ms. Kumari Tulika Judicial Magistrate II nd Class, Sherghati, Gaya (18.02.2025)	18.02.2026 **(notionally)**	Payment of arrear alongwith regular annual increment is admissible w.e.f 11.05.2026 upon passing departmental examination conducted by the Hon'ble Patna High court on 09.05.2026 & 10.05.2026 respectively.
25.	Sri Chandan Kumar Judicial Magistrate II nd Class, Daudnagar, Aurangabad (25.02.2025)	25.02.2026 **(notionally)**	
26.	Sri Kumar Sushant Judicial Magistrate II nd Class, Saharsa (21.02.2025)	21.02.2026 **(notionally)**	
27.	Sri Anuj Kumar Judicial Magistrate II nd Class, Dalsingsarai, Samastipur (17.02.2025)	17.02.2026 **(notionally)**	
28.	Ms. Poonam Kumari Judicial Magistrate II nd Class, Madhepura (18.02.2025)	18.02.2026 **(notionally)**	
29.	Ms. Jayshree Choudhary Judicial Magistrate II nd Class, East Champaran at Motihari (20.02.2025)	20.02.2026 **(notionally)**	
30.	Ms. Pragya Sah Judicial Magistrate II nd Class, East Champaran at Motihari (20.02.2025)	20.02.2026 **(notionally)**	
31.	Sri Abhishek Misra Judicial Magistrate II nd Class, Siwan (18.02.2025)	18.02.2026 **(notionally)**	
32.	Sri Rahul Raj Judicial Magistrate II nd Class, Bagha, West Champaran (19.02.2025)	19.02.2026 **(notionally)**	
33.	Sri Ashutosh Tiwari Judicial Magistrate II nd Class, Siwan (18.02.2025)	18.02.2026 **(notionally)**	
34.	Sri Harsh Chaudhary Judicial Magistrate II nd Class, Araria (20.02.2025)	20.02.2026 **(notionally)**	

I am therefore, to request you to take necessary steps in accordance with the same under intimation to this Hon'ble Court.

Yours faithfully,

Sd/- Rupesh Deo

Registrar General

Memo No. 90859 - 90884 Dated, Patna, the 6th Oct, 2026

Copy forwarded to The Principal Secretary to the Government of Bihar, General Administration Department, Patna / The Accountant General, Bihar, G.A-7, Birchand Patel Marg, Patna / Senior Programmer, Patna High Court, Patna for uploading it on the website of Patna High Court, Patna / S.O I/c J.O.S.R.R, Patna High Court, Patna / The Principal District and Sessions Judges of Bhojpur at Ara / Vaishali at Hajipur / Patna / West Champaran at Bettiah / Gopalganj / Kaimur at Bhabhua / Araria / Saran at Chapra / Aurangabad / Muzaffarpur / Khagaria / Bhagalpur / Munger / Darbhanga /

East Champaran at Motihari / Begusarai / Rohtas at Sasaram / Siwan / Gaya / Saharsa / Samastipur / Madhepura / for information and communication to the officers concerned.

Registrar General